

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.186/59/HDB/2016
NAME OF THE COMPANY	Abhaya Cements Private Limited
NAME OF THE PETITIONER(S)	Mr. Tondapi Srinivasa Rao & another
NAME OF THE RESPONDENT(S)	Abhaya Cements Private Limited (02) Other Respondents
UNDER SECTION	59

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Aoralde	VRlawyels @ g.maid.com 9348599999	4
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Counsel for Respondent(s):

Signature	ne No.	E-mail & Telephone N	Designation	Name of the Counsel(s)
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Enclosed Order Sheet

ORDER

Heard. Shri B.Mukesh Goud on behalf of L.Venkateswar Rao, Ld. Counsel for Petitioner. None appeared for Respondent.

At the request of Counsel, case is posted on 21.11.2017.

Member (T)

Member (J)

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